

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3200/2016

BHAGYALAXMI CO-OPERATIVE BANK LTD.

Appellant(s)

VERSUS

BABALDAS AMTHARAM PATEL (D) THROUGH LRS. . & ORS. Respondent(s)

Date : 21-01-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) :Mr. Raghavendra S. Srivatsa, Sr. Adv.

Ms. Komal Mundhra, AOR
Mr. Saurabh Agrawal, Adv.
Mr. Aniket Bhattacharyya, Adv.
Ms. Laxita Upadhyay, Adv.
Mr. Hari Vishnu Tiwari, Adv.

For Respondent(s) : Mr. Kedar Nath Tripathy, AOR

Mr. Bikash Chandra, Adv.
Mr. Purshottam Sharma, Adv.
Mr. Ghanshyam Choudhary, Adv.
Mr. P. N. Yadav, Adv.
Mr. K. K. Chauhan, Adv.
Mr. Pranaya Kumar Mohapatra, AOR

UPON hearing the counsel the Court made the following

O R D E R

List tomorrow, i.e., on 22.01.2026.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)